

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: THC: DELHI

No. 51313-327 Misc./Admn.-II/HQs/THC/Delhi

Dated Delhi the 10 SEP 2024

ORDER

WHEREAS, Sh. Ajay Kumar, JJA, S/o Sh. Ram Lal, E.C.: 64435555, Asst. Ahlmad in the Court of Sh. Arun Goel, Ld. POLC-X, RACC, Delhi vide order dated 24/08/2024 passed by the Court being presided over by Sh. Sudhir Kumar Sirohi, Spl. Judge, NDPS Act, NDD, Patiala House Courts, New Delhi has been convicted for his offence U/s 498 A/34 IPC and 304B/34 IPC.

Therefore, in exercise of powers conferred under Sub Rule 1 (a) of Chapter VI Suspension Rule 25 of Delhi District Courts Establishment Appointment & Conditions of Services Rules 2012, the undersigned hereby places Sh. Ajay Kumar under suspension with retrospective effect i.e. 24/08/2024 the date of his conviction in case FIR No. 453/2014, P.S. Sagarpur U/s 498 A/34 IPC and 304 B/34 IPC titled State Vs. Ajay Kumar & Anr.

During the period of suspension, he will be entitled to subsistence allowance, admissible as per rules. Further, during the period of suspension, the Headquarters of Sh. Ajay Kumar, JJA, S/o Sh. Ram Lal, E.C.: 64435555 shall be Tis Hazari Courts, Delhi and he shall not leave the station without obtaining prior permission of the undersigned.


10/9/24

(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge cum Spl. Judge, CBI, RACC, Delhi.
2. Sh. Arun Goel, POLC-X, RACC, Delhi.
3. Sh. Sudhir Kumar Sirohi, Spl. Judge, NDPS Act, NDD, Patiala House Courts, New Delhi.
4. The Officer In-Charge, Vigilance Branch (HQs) THC, Delhi.
5. The DDO concerned.
6. The Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
7. The Branch In-Charge, Vigilance Branch, Central to initiate Departmental Enquiry against Sh. Ajay Kumar as per extant rules, to forward the matter to the 'Suspension Review Committee' and for all other purposes, *ex-nunc*.
8. Dealing Assts., in Admn.-II, Personal File, Seniority & Promotion, T&P, Central, THC.
9. Dealing Assts., Leave & ACR Cell, HQs, THC, Delhi.
10. LAYERS & Web-Site Committee to do the needful.


10/9/24

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi